

CA NO. 51/2015
IN
CP NO. 14/59/2015
RT No.59/2016

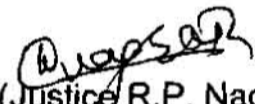
Ashish Chopra ...Petitioner
Versus.

M/s Anant Tools Pvt. Ltd. & Ors. ...Respondents

Present:- Mr.Rajinder Mahajan, Advocate for Petitioner.
Mr. Ashish Chaudhary, Advocate for
Mr.Hemant Sharma, Advocate for respondents.

Written statement has already been filed by respondents No. 1 and 2, copy whereof was sent to the learned counsel for the petitioner by email. Another set of hard copy of the same has also been supplied to the learned counsel for the petitioner. Learned counsel for the petitioner submits that there are so many preliminary objections raised by the respondents to which the learned counsel for the petitioner seeks time to respond.

The matter is adjourned to 09.12.2016 and the rejoinder if any be filed at least one day before the date fixed with copy to the counsel opposite.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

November 29, 2016
saini